

Ms. S. S. K. Subudhi
P. K. Mishra
S. Mishra
S. K. Ray
P. K. Mishra
CAT/J/II

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mishra

O.A./T.A./R.A.No. 494, 1995

Srinibas Rath Applicant (s)

Versus

Central Provident Fund Commissioner Respondent (s)

Sr. No.	Date	Order with Signature
		<p>REGISTER</p> <p><i>[Signature]</i> Registrar</p>
1	28.8.95	<p>Heard. Admitted. Notice to respondents returnable in four weeks.</p> <p><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>
2	15.4.96	<p>Shri P.K. Padhi submits that the grievance of the applicant has been met and he seeks permission to withdraw this application. He is permitted to withdraw. The petition is dismissed as withdrawn.</p> <p>Hand over copies orders to the counsel for both sides.</p> <p><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>

D.P.O. No. 1501-
25.8.95

[Signature]
25.8.95

In this application
up to 19, the applicant
has challenged the
order of suspension.

For Registrar

[Signature]
25.8.95
25.08.95

Registrar

For Admissions 2
Defence Dr.

[Signature]
25.8.95
Bench